

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:175

ANSWERED ON:05.12.2005

REVIVAL OF RESERVOIRS

Munshiram Shri ;Patle Shri Shishupal Natthu

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has issued any guidelines to the State Governments for repair and revival of reservoirs linked with agriculture;
- (b) if so, whether the Government has conducted any review of the reservoirs during the current year;
- (c) if so, the details of reservoirs which are in bad shape and whether these reservoirs have been inspected, State-wise;
- (d) whether funds have been allocated to the States for construction of reservoirs; and
- (e) if so, the number of States which have constructed the new reservoirs during the current year till-date?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. +175 FOR REPLY ON 05.12.2005 REGARDING REVIVAL OF RESERVOIRS

(a) Yes Sir. In 2005, the Government of India has issued guidelines for the pilot projects for repair, renovation and restoration of traditional water bodies directly linked to agriculture.

(b) & (c) As per these guidelines, the State Governments are required to examine traditional minor irrigation water bodies having an original command between 40 hectare up to 2000 hectare and to propose their repair, renovation and restoration in one or two districts under the pilot project. The Central Government in co-ordination with the State Governments once in a period of five years conducts a census of all minor irrigation schemes in the country, which includes tanks and surface water storages.

(d) & (e) The Pilot scheme of the National Project for repair, renovation and restoration of traditional water bodies does not envisage the construction of new reservoirs.